

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT. NO- II**

(50) C.P.(IB)-3502(MB)/2018

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.02.2020**

NAME OF THE PARTIES: Transtec Overseas Pvt. Ltd.

V/s

Dheeraj Aviation Ground Equipments Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. Learned Counsel for the Operational Creditor present. No representation on behalf of the Corporate Debtor.
2. List this matter on **03.04.2020**. In case parties are not able to arrive at settlement by that date pleadings shall be completed.

**Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)**

**Sd/-
RAJASEKHAR V.K
Member (Judicial)**

27.02.2020
Sushil